CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKÜLAM BENCH

OA NO.400/2006 Monday this the 12th day of February, 2007.

CORAM:Hon'ble Mrs.Sathi Nair, Vice Chairman. Hon'ble Mr.George Paracken, Judicial Member

T.A.Varghese, Station Master/III/Alwaye, Southern Railway, residing at Theikkanath, Chengamanad, P.O., Ernakulam District.

... Applicant

By Advocate Mr.M.P.Varkey

V/s.

- Union of India represented by by General Manager, Southern Railway, Chennai – 600 003.
- Chief Personnel Officer, Southern Railway, Chennai – 600 003.
- Divisional Personnel Officer,
 Southern Railway,
 Trivandrum 695 014.

... Respondents

By Advocate Mrs.Sumathi Dandapani Sr Ms.P.K.Nandini(rep)

The application having been heard on 12.2.2007 the Tribunal delivered the following on the same day.

Hon'ble Mrs. Sathi Nair, Vice Chairman

(ORDER)

The respondents have filed their reply statement. It is submitted by the learned counsel for the applicant that the applicant was

allowed to sit for the examination pursuant to the interim order of this Tribunal but he has not secured the qualifying marks in the selection. Counsel for the applicant also submitted that he does not want to prosecute the case any further and hence the OA be closed.

The OA is closed. No costs.

GEORGE PARACKEN JUDICIAL MEMBER SATHI NAIR VICE CHAIRMAN

Satti Nai

abp